

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:3007
ANSWERED ON:31.07.2014
PROPOSALS UNDER AIBP
Yeddyurappa Shri B. S.

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether proposals to include major irrigation projects under the Accelerated Irrigation Benefits Programme (AIBP) have been received from the States;
- (b) if so, the details thereof, State-wise especially from Karnataka and the reaction of the Union Government thereto;
- (c) whether the funds allocated under AIBP have been fully utilised during the last three years and the current year;
- (d) if so, the details thereof and if not, the reasons therefor, State-wise; and
- (e) the action taken by the Government for proper utilisation of funds under the programme?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE). (SHRI SANTOSH KUMAR GANGWAR)

(a)&(b) Yes, Madam. Twenty-two proposals were received in Central Water Commission (CWC) for inclusion under Accelerated Irrigation Benefits Programme (AIBP) during 2013-14, seven of these proposals were examined in the Ministry and three of them have already been included under AIBP. Four projects could not be included due to Fiscal Responsibility and Budget Management (FRBM) regulations. Remaining 15 proposals were returned to State Government by CWC for want of information. Details are at Annexure - I.

(c)&(d) No, Madam. The State wise details of funds utilization upto 2012-13 is Annexure-II.

(e) State Governments are to sign Memorandum of Understanding (MoU) with year wise phasing of physical and financial targets for timely completion of the projects. Central assistance is released on the basis of yearly targets, State budget provision and Central share ceiling. Optimal utilisation of funds is ensured through submission of utilization certificates, and audited statements of the expenditure incurred by the State Governments.